

**Daily Board    Date:-19.10.2020**

**HHJ.SHRI.S.R.SALUNKHE**

<b>SR. NO.</b>	<b>SUTT NO.</b>	<b>Parties Name</b>	<b>Advocate Name</b>	<b>Next Date</b>
<b>Argument</b>				
1	4416/92	MR.ASHWIN C.NEGANDHI ORS. Vs MS.M.B.DEVELOPMENT CORPN. ORS	MS.POTDAR MS.NICHANI  MS.VIMDALAL CO.	
2	2889/94	SEWRI NILGIRI UDYOG BHAVAN CO-OP SOC.LTD. Vs B.M.C.	MRS.NICHANI  VIMDALAL COD-12	
<b>Daily Board for Posting Diary</b>				
1	St.4094/20	Ch/s Reply		
2	St.4768/20	Ad-interim Hrg		
3	St.4769/20	Ad-interim Hrg		
4	St.4539/20			
5	St.2279/18			

**Daily Board    Date:-20.10.2020**

**HHJ.SHRI.S.R.SALUNKHE**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>Parties Name</b>	<b>Advocate Name</b>	<b>Next Date</b>
<b>Argument</b>				
1	9835/99	SHRI JADAVJI LALJI SHAH ANCHORWALA AND 4 ORS Vs M S KRISHNA DEVELOPERS AND 6 ORS	M S TH JARIWALA AND ASSOC  SAMIR SARAMBALKAR U OBJ	
2	2183/16	1.Mr. Khalil Ahmed Nawabli Subedar 2.Mr. Mohd. Anees Abdul Jabbar Khan Vs MHADA	VT. Dubey and Associates	
<b>S.C. &amp; H.C. Time Bound</b>				
1	1404/17	1. Mr. Shashikant Tukaram Salvi Vs 1.Mr. Mohammadali Yusuf Bagdadi	Shri. L. K. Tripathi	
<b>Daily Board for Posting Diary</b>				
1	St.4605/20			
2	St.4618/20			
3	St.4688/20			
4	St.4665/20			

Daily Board    Date:-21.10.2020

**HHJ.SHRI.S.R.SALUNKHE**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>Parties Name</b>	<b>Advocate Name</b>	<b>Next Date</b>
<b>Judgment</b>				
1	2420/08	Shri Shankar Arjun Kumbhar Vs The Chief Officer S.R.A. Ors.	Shri Suraj S. Kudalkar SHRI D.M.TRIVEDI SRA	
<b>S.C. &amp; H.C. Time Bound</b>				
1	875/11	OUR LADY OF VAILANKANNI AND PERPETUAL SUCCOUR Vs ST. MICHAELS CHURCH AND ORS	PM. BHATT	
<b>Daily Board for Posting Diary</b>				
1	St.4768/20			
2	St.4769/20			

Daily Board    Date:-22.10.2020

**HHJ.SHRI.S.R.SALUNKHE**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>Parties Name</b>	<b>Advocate Name</b>	<b>Next Date</b>
<b>Argument</b>				
1	804/07	Shantilal Somaiya 10 others Vs Jahangir A Wadia 13 other	Ms Shownak Satpute Co	
2	2144/08	Saroj Narayan Desai Vs Sumit Yashwant Desai Ors.	Prashant G. Karande	
3	481/10	MR.SANJAY V. PHALE ORS Vs MR.SHARADCHANDRA V.PHALE ANR	J.S.KALANKE	
<b>ORDER</b>				
1	2985/19	Smt. Uma Rajendra Ghodake Vs The State of Maharashtra	Viral Babar / Sanjay Dhadam	
<b>Daily Board for Posting Diary</b>				
1	St.4856/20			
2	St.4914/20			

Daily Board    Date:-23.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
<b>Argument</b>				
1	680/11	LOKESH SOKHELAL SEN Vs MUNILAL SADHULAL RAWAT- ADIVASI AND ORS.	M.S.KADU	
2	1910/14	MRS. SHAKILA MD SABBIR ANSARI Vs 1. MCGM 2. MUMBAI METROPOLITAN REGIONAL DEVELOPMENT AUTHORITY	B P SHUKLA	
<b>Daily Board for Posting Diary</b>				
1	Su.401/12	Disp.off (Service)		
2	Su.1955/14	Disp.off (Service)		
3	SU.494/12	Disp.off (NM Hrg.)		